



2025:DHC:10760-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 13194/2025**

**ANUJ KUMAR**

.....Petitioner

Through: Mr. Praveen Kumar Jha and  
Mr. Mithilesh Jha, Advs.

versus

**UNION OF INDIA & ORS.**

.....Respondents

Through: Mr Jagdish Chandra CGSC, Mr  
Sujeet Kumar and Mr Sidharth Bajaj, Advs

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

**01.12.2025**

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**C. HARI SHANKAR, J.**

1. Mr. Mithilesh Jha, who appears in this matter on behalf of the petitioner, submits that there are certain factual inaccuracies in the petition. He seeks permission to withdraw the petition and reinstitute the same.

2. As this is a petition of 2025, we are inclined to agree to the request.

3. The petition is disposed of, as withdrawn with liberty as aforesaid.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**DECEMBER 1, 2025/yg**